

Information note to the Press (Press Release No 50/2019)

For Immediate release

Telecom Regulatory Authority of India

TRAI releases consultation paper on KYC of DTH Set Top Boxes

New Delhi, 19th July 2019 - The Telecom Regulatory Authority of India (TRAI) has today issued consultation paper on 'KYC of DTH Set Top Boxes.

2. DTH broadcasting service was opened in the country in 2001. On 15th March 2001, the Government issued the 'Guidelines for obtaining licence for providing Direct-to-Home (DTH) broadcasting service in India'. These guidelines, inter alia, prescribe the eligibility criteria, the procedure for obtaining the licence to set up and operate DTH services in the country, and the basic terms and conditions/obligations reposed in the operators.

3. TRAI has received a reference from Ministry of Information & Broadcasting (MIB) dated 27th December 2018 wherein, TRAI has been requested to give its considered recommendations on desirability or otherwise of Know Your Customer (KYC) for Set Top Boxes in DTH Services and, if desirable, then the process for the same.

4. Full text of the Consultation Paper is available on the TRAI's website www.trai.gov.in.

5. Written comments on the Consultation Paper are invited from the stakeholders by 19.08.2019. Counter-comments, if any, may be submitted by 02.09.2019. The comments and counter comments may be sent preferably in the electronic form on the email address arvind@gov.in or cp.sharma64@gov.in. For any clarification/ information, Shri Arvind Kumar, Advisor (B&CS) may be contacted at Tel. No.: +91-11-**23220209**.


(S.K. Gupta)
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